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C.A.No. 2753-2754 OF 1998
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.102 COURT NO.9 SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 2753-2754/1998

HUBLT-DHARWAR MUNICIPAL CORPN. Appellant
& ANR.

VERSUS

H.S.MOHD.KHAN(DED) BY LRS. & ORS. Respondents

(With appln. for exem. from appointment of official translator and office report)

Date: 27.11.2001. This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Appellant (s)

Mr. P.R.Ramasesh,adv.
Mr. A.P.Sahay,adv.

Mr. S.K.Kulkarni,adv.
Mr. M.Gireesh Kumar,adv.
Ms. Sangeeta Kumar,adv.

For Respondent (s)

Mr. M.Qamaruddin,adv.
Mrs. M.Qamaruddin,adv.
Mr. Ambar Qamaruddin,adv.

UPON hearing counsel Court made the following
ORDER

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. P.R.Ramasesh, learned counsel appearing for the appellants started his arguments at 3.25 p.m. and was on his legs when the court rose for the day. The matters remained part-heard.

.SP1

(Suman Wadhwa) (S.Malkani)
Court Master Court Master